

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO.1354
TO BE ANSWERED ON DECEMBER 19, 2022**

ASHRAY SCHEME

NO. 1354. DR. SUMER SINGH SOLANKI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- a) the amount sanctioned by Government for the State of Madhya Pradesh under the Ashray scheme for the homeless people;
- b) whether any time-limit has been fixed for the completion of the said scheme; and
- c) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI KAUSHAL KISHORE)

- (a) Ministry of Housing & Urban Affairs is administering a scheme 'Shelter for Urban Homeless (SUH)' under Deendayal Antyodaya Yojana – National Urban Livelihoods Mission (DAY-NULM), through respective States/UTs. It focuses on providing permanent shelters equipped with basic facilities to the urban homeless.

Under the Mission, Central Assistance is released to States/ UTs as a whole. The inter-se allocation of funds under different components of the Mission is done by the respective States/ UTs, as per their requirements. Since launch of the Mission and till 30.11.2022, an amount of ₹340.98 crore Central Assistance has been released to State of Madhya Pradesh. As reported by the State, ₹18.96 crore has been utilised out of fund released on SUH component.

- (b) & (c) Out of 153 sanctioned shelters, 120 shelters are functional under SUH component of DAY-NULM in the State of Madhya Pradesh. The Mission has been extended till 31st March, 2023.
